

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated, Guwahati, the 23rd of November, 2023

NOTIFICATION

No.HC.XLV.350/2020/ 934 **/PM&P ###** The Hon'ble Gauhati High Court has been pleased to appoint Sri Laldinpuia Tlau, Joint Registrar, Gauhati High Court, Aizawl Bench, Mizoram, to act as Central Project Coordinator (CPC) for the State of Mizoram, in addition to his normal duties, until further orders.

By Order,
Sd/-

REGISTRAR GENERAL

Memo No. HC.XLV/350/2020/ 934-A **/PM&P** dated the 23rd of November, 2023.

Copy to-

1. The Secretary, Department of Justice, Ministry of Law & Justice, Government of India, New Delhi, for information.
2. The Member (Project Management), e-Committee, Supreme Court of India, New Delhi, for information.
3. The Registrar, Gauhati High Court, Aizawl Bench, Mizoram, for information & necessary action.
4. The Registrar (Vigilance) / Registrar (Administration) / Registrar (Judicial), Gauhati High Court, Guwahati, for information.
5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's information.
6. The Joint Registrar (PM&P) –cum- CPC, Gauhati High Court, Guwahati, for information.
7. The State Informatics Officer, NIC, Mizoram State Centre, Old Secretariat, Annexure-II, Treasury Square, Venghlui, Aizawl, Mizoram, for information.
8. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
9. The Senior Systems Officer, Gauhati High Court, Guwahati, for information.
10. P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati, for his Lordship's information.
11. P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for his Lordship's information.
12. C.A. to the Registrar General, Gauhati High Court, Guwahati, for information.


REGISTRAR GENERAL